Production and import of pesticides, weedicides and insecticides

2814. SHRIMATI RATAN KUMARI: Will the Minister of PETROLEUM AND CHEMI-CALS be pleased to state:

(a) what are the major pesticides, weedicides and insecticides which are imported and formulated in the country:

(b) what was the quantity and value of imports of each during the last 3 years, year-wise;

(c) what are the names of the companies and what been taken to indiimporting steps have been taken genise the production;

(d) What was the total CIF value of imports during the last three years, year-wise of each;

(e) whether it is a fact this area is dominated by multinational companies;

(f) if so, what is the number of these companies and what are their names:

(g) whether it is a fact that prices of these commodities are very exorbitent; and

(h) If so, what steps have been taken to impose price control?

MINISTER OF STATE THE IN THE MINISTRY OF PETRO-LEUM AND CHEMICALS (SHRI BEHERA): BHAJAMAN (a) to (d) Necessary details are con-tained in the "Monthly Statistics of Foreign Trade of India." published by Directorate General Commercial Intelligence and of Statistics, Calcutta, copy of which is available in the Parliament Library.

(e) and (f) Both multinational as well as Indian companies are manufacturing pesticides in India.

(g) and (h) Prices of these commodities are neither fixed nor monitored by this Ministry.

Industrialisation of Darjeeling district in West Bengal

2815. SHRI RATNA BAHA-DUR RAI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that Darjeeling district of West Bengal is a 'No Industry District';

(b) if so, what steps are being taken by Government to industrialise this district;

(c) whether any industry has been cleared by Government which is likely to be set up there shortly; and

(d) if so, what are the details thereof?

THE MINISTER OF INDUS-TRY (SHRI AJIT SINGH): (a) and (b) Industrialisation of specific districts/areas is primarily the responsibility of the State Govts./ concerned. Union Territories The Central Government supplements their efforts by providing various incentives and concessions. Darjeeling was declared a 'No Industry District' in 1983. Entrepreneurs setting up industries in 'No Industry District' are eligible for incentives such as concessional finance, priority in the grant of industrial licences etc.

(c) and (d) During the period 1987-89, . One letter of intent and Seven Delicensing Registrations (DLRs) were issued for setting up units in Darjeeling District.

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